

National Company Law Tribunal

Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Rajesh Kumar & Ors v/s LSV Polytechnic Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

Abhishek

31/ALD/2017

The case is taken up today on being mentioned by PCS Shri Abhishek Mishra, submitting that he could not remain present on 13<sup>th</sup> February, 2018, before this court due to some injury in an accident. He files a memo to this effect supported by an affidavit, which is taken on record.

Therefore, the case is re-scheduled for hearing. PCS for Respondent is directed to inform the petitioner about rescheduling of the date of hearing in the matter.

The matter to be listed on 15<sup>th</sup> March, 2018.

Date: 15/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —  
H.P. Chaturvedi,  
Member(Judicial)